

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1138

ANSWERED ON:20.03.2012

FUNDS TO GUJARAT

Mahendrasinh Shri Chauhan ;Premajibhai Dr. Solanki Kiritbhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the allocation under the scheme of Modernisation of State Police Force to Gujarat has been reduced;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Union Government has taken any step for the strengthening of security in the border areas of Gujarat;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the funds allocated for mega city policing and desert area policing during each of the last three years and the current year?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b) : The Central assistance to States, including Gujarat, under the Scheme is determined keeping in view, inter-alia, demands and security scenario in other States, utilization of funds by the concerned State and overall availability of funds under the Scheme as per the allocations received from the Ministry of Finance.

The following are the Central funds released to Gujarat during the last three years 2008-09, 2009-10 and 2010-11 under the Scheme for Modernization of State Police Forces (MPF Scheme):

S.No. Year Amount released
(Rs. in crore)

1 2008-09 48.02

2 2009-10 52.18

3 2010-11 55.27

The Central allocation made to Gujarat under MPF Scheme in the current financial year 2011-12 is Rs. 42.57 crore. Based on the utilization certificates furnished by the State Government upto the years 2009-10, an amount of Rs.32.85 crore has been released to the Government of Gujarat under MPF. In addition to this, an amount of Rs.37.90 lakh has also been released, over and above the normal allocation, to Gujarat for establishing Anti Human Trafficking Units in the State.

(c) & (d): The Ministry of Home Affairs has sanctioned the following projects for Gujarat :-

(a) Fencing:- Government of India has sanctioned the construction of 340 km of fencing along the Indo-Pakistan border in Gujarat Sector. Fencing work over a length of 252.78 km has been completed;

(b) Border Roads:- Government of India has sanctioned the construction of 340 km of Border roads along the Indo-Pakistan border in Gujarat Sector. Road work over a length of 261.28 km has been completed.

(c) Link Roads:- Government of India has sanctioned the construction of 190 km of Link roads along the Indo-Pakistan border in Gujarat Sector. Link road work over a length of 136.25 km has been completed.

(d): Flood Lighting : Government of India has sanctioned the construction of 340 km of Flood Lighting along the Indo-Pakistan border in Gujarat sector. Flood Lighting work over a length of 244 km has been completed.

(e): Border Out Posts (BOPs): Government of India has sanctioned the construction of 70 BOPs along the Indo-Pakistan border in

Gujarat sector. The construction work in respect of 41 BOPs has been completed. In addition to above, Government has sanctioned 64 BOPs for Gujarat sector for Indo- Pakistan border.

In addition to the above projects, the Government has approved construction/ up-gradation of Gadhuli-Santhalpur Road over a length of 255 km along the Indo-Pakistan border in Gujarat Sector to be executed by the Gujarat Roads & Building Department.

(e) : The following provisions of funds were included in the approved Annual Action Plans of Gujarat for the year 2008-09, 2009-10, 2010-11 and 2011-12 for Mega City Policing of Ahmedabad City :-

Year Amount
(Rs. in crore)

2008-09 2.70

2009-10 2.00

2010-11 7.46

2011-12 4.11

The following provisions of funds were included in the approved Annual Action Plans of Gujarat for the year 2008-09, 2009-10, 2010-11 and 2011-12 for Desert Policing :-

Year Amount
(Rs. in crore)

2008-09 2.94

2009-10 1.62

2010-11 2.16

2011-12 Nil (#)

(#) The needs of desert areas are to be met out of overall allocations for Gujarat under the Scheme.